

***Displaying of BRGF information on website***

2125. SHRI M.V. MYSURA REDDY: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the reasons for not displaying the entire information about guidelines, sanctions and execution of plans under the Backward Regions Grant Fund (BRGF) on the website of the Ministry;
- (b) the reasons for delay in uploading district plans for all 250 districts selected under BRGF for the years 2008-09, 2009-10 and 2010-11 on the said website;
- (c) whether the proactive disclosure of district plans on the Ministry's website is a useful measure for bringing about transparency and accountability in the spending of BRGF funds; and
- (d) if so, the steps taken by the Ministry to ensure that all BRGF districts plans alongwith analyses of all 250 districts are uploaded on the website?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) and (b) The Programme Guidelines and sanction orders issued from time to time under the Backward Regions Grant Fund (BRGF) are invariably placed on the BRGF web portal of the Ministry of Panchayati Raj, <http://panchayat.gov.in>.

Under the BRGF, the States/Districts are required to upload their action plans and execution status thereof on the PlanPlus portal of the Government of India, <http://planningonline.gov.in>. However, several States/District have not uploaded the same fully/partially, owing to lack of availability of computers, internet connectivity and trained manpower. A link to PlanPlus portal is available on the BRGF portal of the Ministry.

(c) Yes, Sir.

(d) The Ministry has convened training programmes for the State/District personnel and also advised the States to augment the manpower at various levels for uploading the action plans and execution status on PlanPlus portal, to display planning and execution under the BRGF on public domain.

***Initiatives of capacity building and training for PRIs***

2126. SHRI RAJIV PRATAP RUDY: Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the steps taken by Government for capacity building and raining of Panchayati Raj Institutions (PRIs) in the country;
- (b) the allocation of funds for the capacity building of Panchayati Raj Institutions during the last three years, State-wise;
- (c) the details of States which are the biggest and least beneficiary of the capacity building programmes; and

(d) what is the performance level of Panchayats in Bihar and what is the spending in the State on capacity building programmes?

THE MINISTER OF PANCHAYATI RAJ (SHRI VILASRAO DESHMUKH): (a) Panchayati Raj being a State subject, the main responsibility for Capacity Building and Training (CB&T) of the Panchayati Raj Institutions (PRIs) lies with the States. However, Ministry of Panchayati Raj (MoPR) provides supplemental financial assistance to the States for the purpose through the Capacity Building and Training (CB&T) component of the Backward Regions Grant Fund (BRGF) and the Rashtriya Gram Swaraj Yojana (RGSY).

(b) Funds under the CB&T component of BRGF are allocated to the States computed @ Rs. 1 crore per BRGF District, for which State-wise details are given in the Statement (See below). The RGSY is demand driven and funds are released to States based on their proposals/action plans. In both cases, however, funds are released to States only after getting the details of the utilisation of grants released earlier.

(c) State-wise details of funds released under the CB&T component of BRGF and RGSY during last three years are given in Annex, which indicate that the biggest beneficiary is Madhya Pradesh and the least, Goa.

(d) MoPR had released Rs. 14.46 crore and Rs. 4.39 crore under the CB&T component of BRGF and RGSY, respectively, to the Government of Bihar during 2006-07. As the State did not submit the utilisation details of those grants, no further funds were released during 2007-08 and 2008-09. During 2009-10, after receiving the required details, further grants of Rs. 25.78 crore and Rs. 3.28 crore were released under BRGF and RGSY, respectively. During 2010-11, Rs. 10.25 crore has so far been released under BRGF and the State Government has reported that 76919 elected representatives and functionaries of the PRIs have been provided training.

#### **Statement**

*Allocation and release of funds to States under Capacity Building and Training Component of BRGF and RGSY during 2007-08 to 2009-10*

*(Rs. in crore)*

Year			2007-08		2008-09		2009-10		Total
Sl. No.	State	Annual Allocation under	Amount Released		Amount Released		Amount Released		
			BRGF	BRGF	RGSY	BRGF	RGSY	BRGF	RGSY
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	13.00	13.00	0.82	—	4.00	22.11	6.22	46.15

1	2	3	4	5	6	7	8	9	10
2.	Arunachal Pradesh	1.00	—	—	—	6.00	2.90	—	8.90
3.	Assam	11.00	—	3.26	—	5.64	—	2.37	11.27
4.	Bihar	36.00	—	—	—	—	25.78	3.28	29.06
5.	Chhattisgarh	13.00	—	—	13.00	—	8.46	1.92	23.38
6.	Gujarat	6.00	—	3.95	6.04	—	5.47	—	15.46
7.	Goa		—	0.34	—	—	—	—	0.34
8.	Haryana	2.00	—	0.07	3.23	0.95	—	—	4.25
9.	Himachal Pradesh	2.00	2.00	2.52	1.96	6.78	1.76	4.89	19.91
10.	Jharkhand	21.00	21.00	—	—	—	—	0.16	21.16
11.	Jammu and Kashmir	3.00	—	—	—	—	9.00	—	9.00
12.	Karnataka	5.00	10.00	—	—	—	8.39	2.39	20.78
13.	Kerala	2.00	2.00	0.58	—	0.59	2.00	0.59	5.76
14.	Madhya Pradesh	24.00	24.00	0.62	24.00	11.31	5.66	—	65.59
15.	Maharashtra	12.00	—	—	29.80	3.55	—	3.39	36.74
16.	Manipur	3.00	—	0.40	4.60	0.40	—	2.10	7.50
17.	Meghalaya	3.00	—	—	3.93	—	2.35	—	6.28
18.	Mizoram	2.00	—	—	2.00	—	2.00	—	4.00
19.	Nagaland	3.00	—	—	3.00	—	6.00	—	9.00
20.	Orissa	19.00	19.00	3.14	—	—	23.27	—	45.41
21.	Punjab	1.00	—	4.43	—	—	1.00	—	5.43
22.	Rajasthan	12.00	—	2.57	—	—	32.08	—	34.65
23.	Sikkim	1.00	—	—	1.00	—	—	—	1.00
24.	Tamil Nadu	6.00	—	2.36	16.32	—	—	2.36	21.04
25.	Tripura	1.00	—	—	0.83	3.95	0.88	0.82	6.48
26.	Uttar Pradesh	34.00	25.30	—	—	—	20.26	0.94	46.50
27.	Uttarakhand	3.00	—	—	9.00	—	—	2.07	11.07
28.	West Bengal	11.00	5.02	3.21	16.97	1.59	10.52	1.90	39.21

*Note* :—RGSY being demand driven, no upfront allocation is indicated for the States.